GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1717 ANSWERED ON:07.03.2011 FOREST DEVELOPMENT CORPORATION Singh Shri Pashupati Nath

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) Whether the Forest Development Corporation has been set up in the State of Jharkhand;

(b) If so, the income earned thereof during the last three years;

(c) Whether any complaints have been received regarding collection of revenue in regard to forest goods of Forest Development Corporation in the State;

(d) if so, whether the Government proposes to conduct inquiry into this matter; and

(e) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT & FOREST (SHRI JAIRAM RAMESH):

(a) Yes, Sir. The Jharkhand State Forest Development Corporation was in the State of Jharkhand on 23rd March 2002 as per the provisions of Indian Companies Act, 1956

(b) Gross income for the last three years was Rs. 7.88 crore in 2007-08; Rs. 8.00 crore in 2008-09 and Rs. 9.55 crore in 2009-10.

(c) No, Sir.

(d) & (e) Does not arise in view of reply to (c) above.